

Government of India
Department of Empowerment of Persons with Disabilities (Divyangjan)
Ministry of Social Justice and Empowerment
Rajya Sabha

Unstarred Question No. 1108
To be answered on 28.07.2021

Chairperson of Rehabilitation Council of India

1108. Dr. V. Sivadasan:

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) since when the office of the Chairperson of the Rehabilitation Council of India (RCI) has been lying vacant;
- (b) since when has the Secretary, Department of Empowerment of Persons with Disabilities been given additional charge as of the RCI Chair;
- (c) how many times Government has advertised inviting applications to this post and the dates on which these advertisements were published;
- (d) whether it had received responses to these advertisements;
- (e) if so, the number of persons who had applied;
- (f) whether applications were received from persons who had requisite qualifications and experience; and
- (g) if so, the reasons for not making the appointment?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) & (b) The post of Chairperson, Rehabilitation Council of India (RCI) has been lying vacant since 15.09.2015. The additional charge of the post has been given to the Secretary, Department of Empowerment of Persons with Disabilities or the Chief Commissioner for Persons with Disabilities (CCPD) since then.
- (c) The Government issued advertisements inviting applications to the said post thrice, in the Employment News on 06.02.2016, 02.02.2019 and 15.06.2019.
- (d) & (e) As against the first advertisement, 32 applications were considered. As regards, the second advertisement the applications received could not be compiled due to a fire incident on 06.03.2019 in the building of the Department of Empowerment of Persons with Disabilities. As against the third advertisement, 53 applications were received.
- (f) & (g) While processing the applications after the first advertisement, the possibility of filling up the post of Chairperson, RCI through Central Staffing Scheme was explored. By the time it was decided to continue with the direct recruitment process, considerable time had elapsed and accordingly it was decided to re-advertise the post.

As regards the second advertisement, the position has been clarified in response to part (d) & (e) above.

As regards the third advertisement, the Screening Committee found 6 applicants fulfilling the minimum eligibility criteria. The Search-cum-Selection Committee, after holding interactive session with the 6 shortlisted candidates, submitted its recommendation which is under consideration of the Government.
